FAQs on products for Inborn Errors of Metabolism (IEM) and Hypoallergenic conditions

Q5. What are the labelling requirements for these products?

The labelling on the article of food shall be in accordance with the Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

Provided that Specific labelling requirements laid out for Infant milk substitute and infant food under Regulation 2.4.1 Food Safety and Standards (Packaging and Labelling) Regulations, 2011 are not applicable for these products.

The importer may carry out rectifications as provided under the Food Safety and Standards (Import) Regulations, 2017 for the rectifiable labelling requirements namely (i) FSSAI logo and license number, (ii) name and address of importer, (iii) veg/ non-veg logo and (iv) Category or subcategory along with generic name, nature and composition for proprietary food. For any deviation to above, the importer may submit the labels in advance to FSSAI with specific request.